

the capital of Haryana. TV studio centres either already exist or are in the process of being set up, as on-going VI Plan schemes, at the capitals of all States except those of Bihar, Haryana, Himachal Pradesh, Madhya Pradesh, Orissa and Tripura. Establishment of TV studio centres at the capitals of these six States has also been provided for in the VII Plan of Doordarshan.

#### Modernisation of Steel Plants

7322. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a Japanese high level technology mission recently visited India to advise on the modernisation of Steel Plants, if so, the details thereof ; and

(b) the outcome of the discussions held and the follow up action taken ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) and (b). A preparatory survey team from the Japan International Corporation Agency (JICA) visited India from 26th February to 7th March, 1986. It was agreed that, JICA would prepare a feasibility report on the modernisation of the Burnpur plant of IISCO. This report is expected to be submitted by JICA by April, 1987.

#### Steel Re-rolling Capacity

7323. SHRI YASHWANTRAO GADAKH PATIL : Will the Minister of STEEL AND MINES be pleased to state :

(a) the present steel re-rolling capacity available in the country and the demand for re-rolled material ;

(b) whether Government propose to allow further creation of re-rolling capacity ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) As per the assessment made by the Technical Committee on Re-rolling Industry, 1980, set up by the Department of Steel, the capacity of 1061 re-rolling mills was 20.68

million tonnes per annum. The capacity of units not assessed by the Committee is not available. The Working Group on the 7th Five Year Plan has projected a demand of 7.3 million tonnes of non-flat re-rolled products during 1986-87.

(b) No, Sir.

(c) Compared to the demand for re-rolled products, more than adequate capacity for re-rolling has already been licensed in the country. Government, therefore, do not, generally, favour creation of any fresh capacity.

#### Funds Distributed by NCDC

7324. SHRI BALASAHEB VIKHE PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) the distribution of funds by the National Co-operative Development Corporation, State-wise during 1983-84, 1984-85 and 1985-86 ;

(b) whether Punjab and Haryana had proportionately higher shares of assistance whereas underdeveloped States like Orissa and Bihar had lower proportion and are not getting even their due share ;

(c) if so, the reasons therefor and steps proposed to correct the imbalance ; and

(d) whether Government propose to lay down any firm guidelines for giving assistance to States ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) A statement is given below.

(b) to (d). The National Cooperative Development Corporation (NCDC) provides assistance to cooperatives in various States on the basis of projects prepared by them. Inter-state disparity has crept in the overall assistance provided by NCDC which has been directed to take effective measures to rectify this imbalance. Among the various measures taken is the implementation of a special scheme for cooperatively under-developed States,

provision of assistance on more liberal terms to cooperatively under-developed States and strengthening of administrative arrangements of NDMC in the coopera-

tively under-developed States to remove constraints in project formulation and monitoring of implementation.

### Statement

*Statement Showing State-wise Disbursement of Financial Assistance by N.C.D.C. during 1983-84, 1984-85 and 1985-86*

(Rs. in lakhs)

S. No.	Name of State	1983-84	1984-85	1985-86
1.	Andhra Pradesh	655.278	653.124	862.457
2.	Assam	79.170	160.902	356.083
3.	Bihar	530.572	861.171	489.409
4.	Gujarat	257.875	353.244	523.439
5.	Haryana	559.882	211.370	865.595
6.	Himachal Pradesh	222.686	209.288	262.494
7.	Jammu & Kashmir	15.790	—	—
8.	Karnataka	567.906	569.834	704.641
9.	Kerala	183.349	140.310	512.832
10.	Madhya Pradesh	1412.732	1346.527	1117.201
11.	Maharashtra	2675.081	1426.260	1405.336
12.	Manipur	31.934	27.314	88.242
13.	Meghalaya	17.815	19.648	13.144
14.	Nagaland	20.000	—	—
15.	Orissa	637.950	600.507	474.376
16.	Punjab	1031.236	1013.650	808.231
17.	Rajasthan	830.150	518.634	804.688
18.	Sikkim	17.000	40.000	0.049
19.	Tamil Nadu	505.310	823.162	515.820
20.	Tripura	35.020	95.924	45.978
21.	Uttar Pradesh	1890.693	2903.303	2090.278
22.	West Bengal	439.551	494.074	449.084
23.	A & N Island	—	1.860	5.080
24.	Pondicherry	1.950	0.480	4.289
25.	Chandigarh	0.600	—	—
26.	Others	106.104	440.466	433.830
<b>TOTAL</b>		<b>12725.634</b>	<b>12911.052</b>	<b>12032.576</b>